

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: VISA POWER LIMITED Date of Commencement of Liquidation: 11-10-2018; List of Stakeholders as on Date: 28-02-2021; Name of IP: Mr. Anil Goel; Last 5 digitof registration number: 10253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs				1094372				NA
2	Liquidation costs incurred till date				37922186				NA
3	Secured financial creditors	11	21192417347	11	20995456887				Annexure 3
4	Unsecured financial creditors								NA
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	10	4495961	10	3902259				Annexure 6
7	Operational creditors (Government Dues)								NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	20823243155	12	8696120641			1725400386	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		33	42020156463	33	29734496345	0	0	0	